

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 7/2006 in CIVIL APPEAL NO. 9595 OF 2003

COMMITTEE OF M.K.J.H.S.B.V.M. ETAH

Appellant (s)

VERSUS

SACHIV,U.P.BASIC SHIKSHA PARISHAD & ORS.

Respondent(s)

(for appeal against Registrar's order)

Date: 25/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. Rajesh,Adv.

For Respondent(s)

Mr. Mohd. Tahir Siddiqui,Adv.

Ms. Chitra Markandaya ,Adv

Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following

O R D E R

We do not find any reason to entertain this application.

Accordingly, the i.A. is dismissed.

(Ganga Thakur)

PS to Registrar

(Khushi Ram)

Court Master